

statement regarding flood situation in the country which was laid on the Table of the House on the 18th November, 1968 have since been implemented; and by when the remaining points are likely to be implemented?

**सिंचाई तथा विद्युत् मंत्रालय में  
उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद) :**  
विस्तृत जानकारी की राज्य सरकार से  
प्रतीक्षा की जा रही है।

[THE DEPUTY MINISTER IN THE  
MINISTRY OF IRRIGATION AND POWER  
(PROF. SIDDHESH-WAR PRASAD) : The  
detailed information is awaited from the State  
Government.]

#### STRIKE IN IRWIN HOSPITAL, DELHI

95. SHRI M. K. MOHTA :

SHRI BALACHANDRA  
MENON:

SARDAR RAM SINGH :

Will the Minister of HEALTH AND  
FAMILY PLANNING AND WORKS,  
HOUSING AND URBAN DEVELOPMENT  
be pleased to state :

(a) whether it is fact that the doctors and  
nurses of Irwin Hospital went on strike recently

(b) whether it is also a fact that doctors of  
other hospitals and C.G.H.S. also went on strike  
in sympathy with them ;

(c) if so, the grievances of the doctors and  
nurses and

(d) the steps taken by Government to  
remove those grievances.

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND FAMILY  
PLANNING AND WORKS, HOUSING AND  
URBAN DEVELOPMENT (SHRI B. S.  
MURTHY) : (a) Yes.

† [ ] English translation

(b) Junior Doctors in some of the Delhi  
hospitals went on strike in sympathy with the  
Junior doctors of the Irwin Hospital. The  
C.G.H.S. doctors did not participate in the  
strike.

(c) The strike by the Junior doctors in the  
Irwin Hospital was as a result of the alleged  
forced resignation of two doctors in that  
hospital. They de-demanded re-instatement of  
these doctors and improvement in the scales of  
pay and allowances and working conditions.

The strike by the Nurses of the Irwin Hospital  
started following the alleged assault on some of  
them by the relatives of a patient who had died  
in that hospital. The Nurses wanted security  
and protection from unruly elements visiting the  
hospital.

(d) In the case of the Junior doctors  
an understanding was reached that  
those whose services were terminated  
or who were made to resign will  
withdraw their resignations but an  
enquiry into the charges against them  
would be instituted. During the period  
of the enquiry, they would be sus-  
pended. In respect of their other  
demands, it was agreed that final  
decision would be taken by Govern-  
ment within two months.

The police authorities have arrested some  
persons alleged to be involved in the assault on  
nurses. Security arrangements have been made  
at the Irwin Hospital.

**आयुर्वेदिक औषधालय में वैद्य तथा  
कम्पाउण्डर**

96. श्री सूरज प्रसाद : क्या स्वास्थ्य  
तथा परिवार नियोजन और निर्माण,  
आवास और नगर विकास मंत्री यह  
बताने की कृपा करेंगे कि :

(क) क्या राजधानी में सरकारी  
आयुर्वेदिक औषधालयों में चौबीसों घंटे